

(iv) conjunctive use of surface and ground water.

Guidelines for Purchase of Aircraft

4616. SHRI GURUDAS KAMAT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to liberalise guidelines for the purchase of aircraft by the air taxi operators; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). The guidelines for purchase of aircraft by the air taxi operators have been liberalised. The eligible applicants can import aircraft for air taxi operations from their own foreign exchange resources or through arranging/buying foreign exchange from the open market as per the existing rules and regulations on the subject. However, "No objection" for import of specific aircraft suitable for the air taxi operations will continue to be obtained from the Director General of Civil Aviation prior to import of the aircraft.

[*Translation*]

Direct Airline to Southern Region from Bhopal and Indore.

4617. DR. LAXMINARAYAN PANDEYA:
SHRIMATI SUMITRA MAHAJAN:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is no direct flight to Southern region from Bhopal and Indore;

(b) whether the Government propose to

provide air taxi to Southern region from these cities;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) to (d). Air-taxis are permitted to operate to all the authorised airports in the country which are open to scheduled operations subject to prior approval of the authorities of the airports.

[*English*]

Luxury Hotels in Orissa

4618. SHRI K. PRADHANI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is proposed to set up some luxury hotels in Orissa in collaboration with India Tourism Development Corporation (ITDC) by the Orissa Tourism Development Corporation (OTDC) during the Eighth Five Year Plan; and

(b) if so, the location-wise details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

Bharat Refractories Limited

4619. SHRI N.J. RATHVA: Will the Minister of STEEL be pleased to state:

(a) whether the Union Government have declared Bharat Refractories Limited, a subsidiary unit of Steel Authority of India